

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF INDIAN PULP & PAPER PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of the corporate debtor	Indian Pulp & Paper Private Limited
2. Date of incorporation of corporate debtor	12 April 2004
3. Authority under which corporate debtor is incorporated/registered	RoC-Kolkata
4. Corporate Identity No. of corporate Debtor	U21093WB2004PTC098305
5. Address of the registered office and principal office (if any) of corporate Debtor	17, BRASOURNE ROAD, 2ND FLOOR, KOLKATA-700001, WEST BENGAL
6. Insolvency commencement date in respect of corporate debtor	22 July 2022
7. Estimated date of closure of insolvency resolution process	18 January 2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: CA Swarup Ghosh Regn No.: IBB/1/PA-001/IP-P01010/2017-18/11661
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 53C/4, Dr Suresh Chandra Banerjee Road, Beliaghata, Kolkata - 700010, West Bengal, India Email: swarupghosh1@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution Professional	1716, Rajdanga Main Road, Block-EF-4, BEACON Building, Opposite: P.Majumdar Haltu Bridge, Kolkata - 700107, West Bengal, India Email: cirp.ipppl@gmail.com
11. Last date for submission of claims	09th August 2022 Note: Order from Hon'ble NCLT Kolkata received on 26th July 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with the IRP till date
13. Names of insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at.	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> or Physical Address* Point No.10 (b) Not applicable as per the information available with the IRP till date
<p>Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the INDIAN PULP &amp; PAPER PRIVATE LIMITED on 22 July 2022.</p> <p>The creditors of INDIAN PULP &amp; PAPER PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 09 August 2022 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.</p>	
<b>CA Swarup Ghosh (Interim Resolution Professional)</b>	
Date: 27 July 2022	IBBI/PA-001/IP-P01010/2017-18/11661
Place: Kolkata	In the matter of INDIAN PULP & PAPER PRIVATE LIMITED